

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (e). A note giving the information is laid on the Table of the House. [See Appendix IV, annexure No. 49].

Fertilizer Plants

3452. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to issue licences for the establishment of three more fertilizer plants;

(b) what is the total production capacity to be licensed under these projects; and

(c) where the plants are to be set up?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c). Government of India is considering proposals for the establishment of fertilizer factories in Gujarat, Durgapur, Mangalore and Tuticorin. The total capacity of these projects will be about 250,000 tons of Nitrogen.

Sewing Machines and Fans

3453. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to state the total approximate annual figures of demand and supply together with its financial implications of different Indian and foreign makes of sewing machines and fans for all the Union Territories of India, Territorywise, for each of the years 1959-60, 1960-61 and 1961-62 upto June 30, 1961?

The Minister of Industry (Shri Manubhai Shah): The information is not readily available for the Union Territories separately.

Meter Factory

3454. Shri Shree Narayan Das: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to have a meter factory in each State;

(b) whether any of the States have more than one units; and

(c) if so, the special circumstances in which this has been allowed?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Yes, Sir.

(c) Schemes for water, Gas and house service meters are considered on merits location being left to the choice of the entrepreneur.

Repairs Done to Bungalows on Ferozeshah Road, New Delhi

3455. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that some repairs (re-flooring of the roofs) were undertaken in bungalows on Ferozeshah Road;

(b) if so, the nature of the repairs undertaken;

(c) the number of bungalows where these repairs were undertaken;

(d) whether it is a fact that during the rains in August, the roofs of these bungalows were leaking;

(e) if so, whether any responsibility has been fixed for faulty repairs; and

(f) if so, the particulars thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a), (c), (d), (e) and (f).

The roofs of the bungalows on the Ferozeshah Road are due for replacement. The work has been approved and will be carried out by the Central Public Works Department as early as possible. Meanwhile, it was considered necessary to repair the roofs of these bungalows to make them leak-proof. This work was taken up in 18 bungalows on the Ferozeshah Road in June, 1961. The repairs were in progress when heavy rainfall occurred in August, 1961 resulting in leakages. The repairs not having been completed before the leakages, the question of